

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 25.01.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 24.01.2019 will be listed in the Court of Chairperson as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. <b>With</b>	25.01.2019	01.03.2019
<b>2.</b>	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. <b>With</b>	25.01.2019	01.03.2019
<b>3.</b>	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	25.01.2019	01.03.2019

**By Order**  
-sd/-

**Registrar**

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